

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 101  
IB-51/ND/2020

**IN THE MATTER OF:**

**M/s. Sierra Appliances Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Stellar Constellation Projects Pvt.Ltd.**

**...RESPONDENT**

**Section**

**Under Section 7 of IBC**

**Order delivered on 03.01.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :**

**For the Respondent/ Corporate-debtor :**

**ORDER**

No one is present on behalf of both the parties at the time of hearing of the matter. Therefore, in the interest of justice, matter is adjourned to 16.01.2020.

- S d -

**(V.K. Subburaj)**  
**Member (T)**

- S d -

**(P.S.N. Prasad)**  
**Member (J)**